

आबंटन केवल अनुपूरक स्वरूप होते हैं और सार्वजनिक वितरण प्रणाली के अतिरिक्त मुक्त बाजार तंत्र के माध्यम से जनता की आवश्यकताओं को पूरा करना होता है, मुक्त बाजार में मुनाफाखोरी करने वाले भेड़ियों के आगे इनको झेंक देना होगा। क्या मन्त्री महोदय बताएंगे कि बिहार राज्य में फरवरी महीने से अब तक कितना आप से आबंटन मांगा गया है और कितना आप ने दिया है ?

MR. SPEAKER : Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Restriction On The Sale Of Panghat And Rath Vanaspati Ghee

*392. SHRI MANOHAR LAL SAINI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer¹ to the reply given to Unstarred Question No. 206 on 25 July, 1983 regarding production and sale of Panghat and Rath Vanaspati Ghee and State :

(a) Whether Government propose to fix with immediate effect 10 per cent of ghee packed in Panghat tins as the limit for packing of ghee in small tins ;

(b) the reasons that restriction on the sale of Panghat has been imposed but there is no such restriction on the sale of other brands *vis.* Ganesh No. 1, Dalda, Gopal, Sunehri Tir, Gagan, Rajhans, Sohna, Chetak, Hanuman, Boat etc; and

(c) Will the restrictions on the sale of Panghat ghee be also lifted since this creates shortage in the market *Viz-a-Viz* blackmarketing by the retail licence holders ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) to (c) Government of India have stipulated that, by 31-8-83, the

production of vanaspati by a vanaspati unit, during any calendar month, in small packs, *i.e.*, 1 kg, 2 kg, 4 kg and 5 kg, both in tins as well as in high density polythene containers, shall be so regulated as not to exceed 90% of its average monthly production of vanaspati in small packs, during the oil year 1981-82. This order will uniformly apply to all vanaspati units manufacturing small packs.

The restriction on production of small packs is expected to increase the availability of vanaspati in loose form to meet the requirements of general consumers.

Public Distribution System Through Fair Price Shops

*393. SHRI KRISHNA KUMAR GOYAL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) Whether Government are aware of dissatisfaction about the public distribution system through fair price shops in regard to quality and quantity, weights and measures, irregular supplies and unfair service by the shopkeepers;

(b) Whether Government propose to modernise the public distribution system by making provisions like pre-cleaning of foodgrains, packing pulses, maida, suji and sugar in polythene bags etc.; and

(c) if so, the details there of ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) to (c) Under the present scheme of public distribution of essential commodities, the organisation and administration of the Public Distribution System in the respective States is primarily the responsibility of the concerned State Government. In the guidelines given by the Central Government, the State Governments have already been asked to review the working of the system from time to time and